

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 18 OF 2017**

**Dated: 19<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Green Energy Association**

**.... Appellant(s)**

**Vs.**

**Joint Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Parinay Deep Shah  
Ms. Mandakini Ghosh  
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Manoj Kaushik  
Ms. Ananya for R-1

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Reha Luthra for R-3 & 4

**ORDER**

As agreed by learned counsel for the parties, list these matters for  
hearing on **23.04.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**